

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-II)

Item No. 208
(IB)-765/ND/2021

IN THE MATTER OF:

**Mr. Ankit Gupta (through RP Mr. Dham
Vir Gupta)**

... Applicant/Petitioner

Under Section: 94 of IBC, 2016

Order delivered on 24.03.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (J)**

**SHRI. HEMANT KUMAR SARANGI
HON'BLE MEMBER (T)**

PRESENT:

Akhil Shankhwar, Advocate on behalf of RP

ORDER

List the matter before the Regular Bench on 11th May, 2022.


(HEMANT KUMAR SARANGI)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)